NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.188/2016 RT CP (IB) NO.102/Chd/Pb/2017

India Infoline Finance	Ltd.	Petitioner
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Versus

MRG Auto Pvt. Ltd.

Respondent

Present: Mr.Irshan Singh Kakkar, Advocate for petitioner.

Mr. Dushyant Sarvesh, Advocate for Mr. Shekhar

Verma, Advocate for respondent.

Mr. Dushyant Sarvesh. Advocate has filed Power of Attorney with the Resolution of Board of Directors dated 27.03.2017. Affidavit has been filed by the learned counsel for petitioner, stating therein that the respondent was served on 8.12.2016 and this is supported by track report of the postal department. Copy of the same be supplied to the counsel for the respondent. Respondent to file affidavit clearly specifying the date on which service of the notice was effected

Matter be listed on 24.05.2017.

(Justice R.P. Nagrath) Member(Judicial)

(Deepa Krishan) Member (Technical)

April 26,2017